

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1354
TO BE ANSWERED ON 09.02.2018

REHABILITATION OF SEXUALLY HARASSED WOMEN AND CHILDREN

1354. DR. P.K. BIJU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of women and children who had been the victims of sexual harassment in the country during the last three years and the current year, State/UT-wise;
- (b) whether the Government has any plan or scheme to rehabilitate all sexually harassed women and children;
- (c) if so, the details thereof; and
- (d) the funds allocated/released and utilised under the said scheme along with the number of beneficiaries during the said period, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) As per the data of the National Crime Records Bureau (NCRB), a total number of 34,651 cases in 2015 and 38,947 cases in 2016 were reported under rape (Section 376 of the IPC). A total number of 8685 and 7305 cases have been registered under insult to the modesty of women (section 509 of IPC) during 2015 and 2016 respectively. Further total numbers of 82422 and 81346 cases have been registered under assault on Women with intent to outrage her Modesty (Section 354 of IPC) during 2015 and 2016 respectively. The details are given at **Annexure-I**. Similarly, a total number of 34,475 cases in 2015 and 36022 cases in 2016 were reported against sexual abuse/violence of children under Protection of Children from Sexual Offence Act, 2012. The details are given at **Annexure-II**.
- (b) to (d) The Ministry of Women and Child Development is administering Swadhar Greh Scheme for relief and rehabilitation of women in difficult circumstances including the victims of sexual harassment. Similarly, a centrally sponsored scheme namely Integrated Child Protection Scheme (ICPS) is being implemented for care, protection, rehabilitation and reintegration of children in difficult circumstances including sexually harassed children. The details of funds allocated/released and utilised under Swadhar Greh during three years i.e. 2015, 2016 and 2016 are at **Annexure-III**. The State/UTs wise details of number of Swadhar Greh presently functional and the number of women beneficiaries are at **Annexure-IV**.

Annexure referred to in reply to Part (a) to the Lok Sabha Un-Starred Question No.1354 for 09.02.2018 regarding rehabilitation of sexually harassed women and children

State/UT wise details of Cases Registered under Rape, Assault on Women with intent to outrage her modesty and insult to the Modesty of Women during the year 2015 and 2016

S. No.	State/UT	Rape		Assault on Women with intent to outrage her Modesty (Section 354 of IPC)		Insult to the Modesty of Women (Section 509 of IPC)	
		2015	2016	2015	2016	2015	2016
1	Andhra Pradesh	1027	994	4616	4829	2200	1831
2	Arunachal Pradesh	71	92	101	109	2	10
3	Assam	1733	1779	4293	3378	111	34
4	Bihar	1041	1008	198	324	96	167
5	Chhattisgarh	1560	1626	1868	1770	53	101
6	Goa	86	61	150	143	34	32
7	Gujarat	503	982	1164	1224	73	59
8	Haryana	1070	1187	1886	1860	90	124
9	Himachal Pradesh	244	252	434	410	58	49
10	Jammu & Kashmir	296	256	1343	1235	175	153
11	Jharkhand	1053	1109	844	667	10	13
12	Karnataka	589	1655	5112	5260	154	160
13	Kerala	1256	1656	3987	4029	267	328
14	Madhya Pradesh	4391	4882	8049	8717	390	358
15	Maharashtra	4144	4189	11713	11396	1119	924
16	Manipur	46	55	84	65	2	5
17	Meghalaya	93	190	95	68	20	17
18	Mizoram	58	23	75	71	2	1
19	Nagaland	35	26	8	14	9	8
20	Odisha	2251	1983	6499	8252	472	437
21	Punjab	886	838	1123	1025	27	10
22	Rajasthan	3644	3656	4813	4839	9	15
23	Sikkim	5	92	21	34	2	11
24	Tamil Nadu	421	319	1163	854	20	27
25	Telangana	1105	1278	3608	377	1288	1003
26	Tripura	213	207	352	214	6	1
27	Uttar Pradesh	3025	4816	7885	11335	11	35
28	Uttarakhand	283	336	318	334	12	3
29	West Bengal	1199	1110	5069	4177	455	449
30	A & N Islands	36	30	57	46	5	2
31	Chandigarh	72	68	76	76	10	13
32	D & N Haveli	8	14	5	1	0	1
33	Daman & Diu	5	12	7	4	0	2
34	Delhi	2199	2155	5367	4165	1492	918
35	Lakshadweep	0	5	6	1	1	1
36	Puducherry	3	6	33	43	10	3
	Total	34651	38947	82422	81346	8685	7305

Annexure referred to in reply to Part (a) to the Lok Sabha Un-Starred Question No.1354 for 09.02.2018 regarding rehabilitation of sexually harassed women and children

State/UT-wise Cases Registered (CR) under Protection of Children from Sexual Offences Act, 2012 r/w related sections of IPC (Total) for Crimes against Children during 2014-2016

SL	State/UT	2015	2016
1	Andhra Pradesh	1054	830
2	Arunachal Pradesh	54	59
3	Assam	819	821
4	Bihar	187	233
5	Chhattisgarh	1656	1570
6	Goa	79	75
7	Gujarat	1609	1408
8	Haryana	988	1020
9	Himachal Pradesh	206	205
10	Jammu & Kashmir	30	25
11	Jharkhand	182	348
12	Karnataka	1526	1565
13	Kerala	1486	1848
14	Madhya Pradesh	4624	4717
15	Maharashtra	4816	4815
16	Manipur	43	43
17	Meghalaya	167	151
18	Mizoram	169	167
19	Nagaland	15	27
20	Odisha	1372	1928
21	Punjab	666	596
22	Rajasthan	1311	1479
23	Sikkim	55	92
24	Tamil Nadu	1544	1583
25	Telangana	1394	1158
26	Tripura	133	156
27	Uttar Pradesh	4541	4954
28	Uttarakhand	168	218
29	West Bengal	1504	2132
30	A & N Islands	9	9
31	Chandigarh	62	1
32	D&N Haveli	15	1
33	Daman & Diu	5	0
34	Delhi UT	1936	620
35	Lakshadweep	1	5
36	Puducherry	49	3
	Total	34475	36022

Annexure-III

Annexure referred to in reply of part (b) to (d) to Lok Sabha Un-Starred Question No. 1354 for 09.02.2018 regarding Rehabilitation of Sexually Harassed Women and Children State-wise funds released under Swadhar/Swadhar Greh Scheme during the last three years and current year.
(Rupees in Lakhs)

S. No.	Name of States	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	93.78	48.21	124.47	156.61
2	Assam	128.91	43.47	237.56	197.03
3	Andaman & Nicobar Island	0	0	4.4	9.01
4	Arunachal Pradesh	0	0	6.54	8.11
5	Bihar	0	0	69.79	86.54
6	Chandigarh	0	0	7.27	9.01
7	Chhattisgarh	7.00	5.26	17.44	16.22
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	14	18.02
11	Gujarat	19.20	7.58	40.5	37.86
12	Goa	0	0	4.36	5.40
13	Haryana	0	0	4.36	9.77
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	28.58	6.46	24.41	18.32
16	Jammu & Kashmir	5.99	17.74	40	32.45
17	Karnataka	268.04	67.94	461.95	560.73
18	Kerala	20.79	0	52.36	43.27
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	76.12	50.77	95.91	89.99
21	Maharashtra	279.06	35.89	576.88	438.36
22	Mizoram	2.51	2.48	16.72	16.22
23	Manipur	106.63	47.76	284.07	189.83
24	Meghalaya	0	0	0	8.72
25	Nagaland	0	0	6.54	8.11
26	Odisha	104.86	269.16	723.85	521.43
27	Punjab	0	0	10.52	10.81
28	Puducherry	0	0	7.27	9.01
29	Rajasthan	23.35	9.13	68.4	102.98
30	Sikkim	0	0	6.54	8.11
31	Tamil Nadu	38.53	12.48	247.22	280.07
32	Telangana	74.85	63.24	134.61	177.88
33	Tripura	0	0	26.17	32.45
34	Uttar Pradesh	247.03	1490.89	383.43	595.34
35	Uttarkhand	60.91	3.63	69.93	92.33
36	West Bengal	74.18	154.48	18.37	448.35
37	CSWB for SSH	1195.06	2521.25	1519.46	0
	CSWB for construction	-	-	3073	1037.00
	Total	2855.38	4857.82	8378.3	5275.34

Annexure IV

Annexure referred to in reply of part (b) to (d) to Lok Sabha Un-Starred Question No. 1354 for 09.02.2018 regarding Rehabilitation of Sexually Harassed Women and Children

State/UTs wise details of number of Swadhar Greh presently functional and the number of women beneficiaries.

S. No.	Name	Number of Swadhar Greh	Number of Beneficiaries
1	Andhra Pradesh	26	780
2	Arunachal Pradesh	1	30
3	Assam	24	720
4	Bihar	16	480
5	Punjab	2	60
6	Chandigarh	1	30
7	Chattisgarh	4	120
8	Delhi	2	60
9	Goa	1	30
10	Gujarat	7	210
11	Haryana	1	30
12	Jammu & Kashmir	4	120
13	Jharkhand	3	90
14	Karnataka	61	1830
15	Kerala	8	240
16	Madhya Pradesh	6	180
17	Maharashtra	76	2280
18	Manipur	23	690
19	Mizoram	2	60
20	Nagaland	1	30
21	Odisha	72	2160
22	Puducherry	1	30
23	Rajasthan	14	420
24	Sikkim	1	30
25	Tamil Nadu	40	1200
26	Telangana	24	720
27	Tripura	4	120
28	Uttar Pradesh	76	2741
29	Uttrakhand	9	270
30	West Bengal	48	1440
31	Andaman and Nicobar	1	30
	Total	559	17231
